

15

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)/ No.10/ BB/2017	-	For Orders	230/ 232	Pepperll & Fuchs Factory Automation Pvt Ltd

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM


1. SAJI.P. JOHN  
SPJ Legal Adeval S. Prabhakar



**ORDER**

Counsel for Petitioner is present. Matter is listed today for accepting the Chairman's report. We have perused the office note and also we have seen the Chairman's report. As per Chairman's report, there are only two shareholders who have given consent to the scheme. We have perused the clarificatory Affidavit filed on behalf of the Petitioner Company. After considering the report, the Chairman's report is accordingly accepted vide separate orders.

  
**Member (T)**

  
**Member (J)**